

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A. No. 8/93

Date of Order: 6.1.1993

BETWEEN: -

A.Nageswar

.. Applicant.

A N D

1. The Chief Personnel Officer,  
South Central Railway,  
Rail Nilayam,  
Secunderabad.
2. The Deputy Chief Mechanical Engineer,  
Carriage Repair Shop, S.C.Rly.,  
Tirupathi.
3. The Workshop Personnel Officer,  
Carriage Repair Shop,  
South Central Railway,  
Tirupathi.

... Respondents.

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Counsel for the applicant

... Mr. P. Krishna Reddy

Counsel for the Respondents

... Mr. V. Bhimanna

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CO: A/A:

HON'BLE SRI T.CHANDRASEKHARA REDDY, MEMBER (JUD. L.)

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C. A. S. J.

Copy to:-

1. The Chief Personnel Officer, South Central Railway, Railnilayam, Secunderabad.
2. The Deputy Chief Mechanical Engineer, Carriage Repair Shop, South Central Railway, Tirupathi.
3. The Workshop Personnel Officer, Carriage Repair Shop, South Central Railway, Tirupathi.
4. One copy to Sri. P.Krishna Reddy, advocate, CAT, Hyd.
5. One copy to Sri. V.Bhimanna, SC for Railways, CAT, Hyd.
6. One spare copy.

Rsm/-

*Arif*

Case Number	CA 8193
Date of Judgement	6-1-93
Copy made ready on	18-1-93
Section Officer (1)	

tions from the open market for filling up 40 group 'D' posts and if the said appointments are made that the applicant will loose chance of being appointed as Khalasi.

3. Today we have heard Mr. P. Krishna Reddy, Advocate for the applicant and Mr. V. Bhimanna, Standing Counsel for the respondents at the admission stage.

4. One G. Bhaskar who is similarly placed to the applicant had filed O.A. 1103/91. The Division Bench consisting of Hon'ble Shri K. Balasubramanian, Member (Admn.) and Hon'ble Shri C. J. Roy, Member (Judg.) as per the orders dated 19.12.1991 have disposed of the said O.A. by giving certain directions to the respondents. As the applicant is similarly placed to the applicant in O.A. 1103/91 it will be fit and proper to dispose of this O.A. also with the same direction as in O.A. 1103/91.

5. Hence we direct the respondents, as and when the group 'D' posts in the outsider's quota become available at Carriage Repair Shop, Tirupetthi or any where else in the Guntakal Division, the applicant should be considered first before considering any other case in the order of his rank in the empanelment for Group 'C' posts. O.A. is disposed of accordingly, leaving the parties to bear their own costs.

CERTIFIED TO BE TRUE COPY

Date..... 13/1/93

Court Officer

Central Administrative Tribunal

Hyderabad Bench

Hyderabad

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